GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 644

TO BE ANSWERED ON THE 19TH DECEMBER, 2017/ AGRAHAYANA 28, 1939 (SAKA)

NIRBHAYA FUND

644. DR. SHRIKANT EKNATH SHINDE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government has set up Nirbhaya Fund for the compensation and welfare of rape victims;

(b) if so, the details thereof along with the total funds granted and allocated therein during the last five years, State-wise;

(c) whether the Union Government has granted any amount to the States including Maharashtra from the Nirbhaya Fund;

(d) if so, the details thereof during the said period, State-wise;

(e) whether the Government has set up any mechanism to monitor the utilisation of these funds by the State Governments and if so, the details thereof; and

(f) the reasons for spending a meagre amount of this fund during the said period?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (f): Ministry of Finance, Government of India has set up a dedicated fund called "Nirbhaya Fund" in 2013 for implementation of initiatives aimed at enhancing the safety and security for women in the country. It is a non-lapsable corpus fund. The information on the funds allocated to various States/UTs under

Nirbhaya Fund are placed at Annexure-I & II. It is mentioned that the funds allocated to the State of Maharashtra is 735.47 Lakh till date. There is an **Empowered Committee setup by Government of India which is an inter-ministerial** Committee for appraising, recommending and reviewina various proposals/projects proposed by different Ministries/Departments/ States. As per Section 357A of Cr.P.C., every State Government, in co-ordination with the Central Government shall prepare a Victim Compensation Scheme (VCS) for providing funds for the purpose of compensation to the victim or his or her dependents who have suffered loss or injury as a result of the crime and who require rehabilitation. All States/UTs have notified their VCS, which include compensation to rape victims. Under the Central Victim Compensation Fund (CVCF) scheme, financial assistance of Rs. 200 crore, as a component of Nirbhaya Fund, has been released by the Ministry of Home Affairs to all States/UTs as one time grant in 2016-17 to support their respective Victim **Compensation Scheme including the State of Maharashtra. Under CVCF, a sum of Rs.** three lakhs is compensated to the affected individual (victim) in rape cases. The details of Central Victim Compensation Fund (CVCF) scheme are available in the Ministry of Home Affairs' website www.mha.nic.in. A statement showing details of allocation made to different States/UTs under CVCF, including the State of Maharashtra, is attached at Annexure III.

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<u>ANNEXURE-I</u> L.S.US.Q.NO.644 FOR 19.12.2017

Sl. No.									
1.	Fund allotted under "Nirbhaya	2013	-14	2014-15	2015-16	2016-17	20	17-18	
	Fund" till date by Government	(Rs. 1	in Cr.)	(Rs. in Cr.)	(Rs. in	(Rs. in C	r.) (R	(Rs. in Cr.)	
	of India.				Cr.)				
		1000		1000.00	Nil	550	55		
2 [A]					unds released				
		from	Nirbhaya	(Rs. in Cr.	,				
		1.	Rajasthan				2.53		
	2. 3. 4. 5.		Haryana				0.76		
			3. Andhra Pradesh					0.75	
			4. Gujarat					0.76	
			5. Mizoram					0.36	
		Chhattisgarh					7.16		
		7.	. Karnataka					0.56	
		8.						1.05	
			-	[Smart and safe cities free from Violence against					
			Women and Girls programme]						
	9		Uttrakhand					0.32	
			[Safety and Security of Women]						
			Nagalan			2.56			
<u> </u>			[Nirbhaya Shelter Home]				ļ		
		11.	1			67.57			
		12.	. Women Helpline			20.95			
			Total			Rs. 10	5.33 Cr.*		

[B] Proposals appraised/approved along with total project cost and		Projects	Project cost as appraised by EC so far	till date
Expenditure incurred.			(Rs. in Cr.)	(Rs. in Cr.)
	1	Railways	500.00	50.00
		Integrated Emergency		
		Response Management		
		System(IERMS)		
	2	MeITY	3.5	2.44
		Emergency Alarm		
		based safety device for		
		cars and buses- MeITY		
	3	WCD	138.49	58.64
		Abhaya Project- A.P.		
	4	MoRTH	83.50	40.20
		Women safety in Public		
		transport- UPSRTC		
	5	MoRTH	56.06	
		Safety Initiatives by		
		Bengaluru Metropolitan		
		Transport- Karnataka		
	6	MHA	321.69	262.00
		Emergency Response		
		Support System (ERSS)		
	7	MHA	195.83	82.00
		Cyber Crime Prevention	l l	
		against Women and		
		Children		
	8	МНА	200.00	200.00
		Corpus to supplement		
		States/UTS for Victim		
		Compensation		
	9	Govt. of Odisha	110.35	0
		Safe City Project in		
		Bhubaneswar		
	10	MHA**	324.00	0
		Investigative Unit for		
		Crime Against Women		
	11	MHA	83.20	0
	11	Organized Crime	03.20	0
		Investigative Agency		
	12	MHA	23.53	2.35
	12	Delhi Police	23.33	2.55
		Special Unit for Women		
		& Children		
	13	MHA	5.07	0.05
	15	Delhi Police	5.07	0.05
		Hiring of professional		
		counselors		
	14	Mahila Police	17.12	10.35
	17	Volunteers	17.12	10.55
	15	Rajasthan	10.20	2.76
	16	Nagaland	2.84	2.55
	10	Madhya Pradesh	1.74	1.05
	1/		1./4	1.03
	18	Safety of Women Uttarakhand	0.72	0.32
	18		0.72	0.52
		Safety of women	D. 2055.04 C	D. 51451 C
		Total	Rs. 2077.84 Cr.	Rs. 714.71 Cr.

**: Project dropped

* Most of the projects to be implemented /continued by / up to 2020.

A. The details of funds Allocated Under Nirbhaya Fund on different schemes

The details of Total Funds Allocated under Nirbhaya Fund till date is as under:

2013-14	2014-15	2015-16	2016-17	2017-18
1000 Cr.	1000 Cr.	NIL	550 Cr.	550 Cr.

B The details of Funds released under Nirbhaya Fund under different schemes is as under:

(Figures in Rs. Lakhs)

Sl. No.	State Government		Districts in which is being implemented Fund			inds released	
				2015-16		2016-17	2017-18
[A]		Mahila Polic	e Volun	teers (MPVs	;)		
1.	Government of Haryana	Karnal Mahendraga	and rh	1 -		77.00	-
2.	Government of Andhra Pradesh	Anantapur Kadapa	and	1 -		75.00	-
3.	Govt. of Gujarat	Surat and Ahmedabad		1 -		-	76.00
4.	Govt. of Mizoram	Aizwal and	Nizwal and Lunglei		-	35.00	
5.	Govt. of Chhattisgarh	Korea and Durg		-			715.00
6.	Govt. of Karnataka	Gulbarga and Belgaum		1 -		-	56.00
7.	Govt. of Madhya Pradesh	Morena and Vidisha		ı -		-	30.00
	Total			-		152.00	912.00
[B]	Smart and Safe City/Shelter Ho			· · · · ·		v.	
	State Governments			2015-16	2016-1	17	2017-18
1.	Govt. of Madhya Pradesh			-		-	105.00
2.	Govt. of Utrakhand			-	-		32.00
3.	Govt. of Nagaland			-	-		255.00
4.	Chirali Proposal, Govt. of Rajsathan			-		23.00	253.00
5.	Abhya Project, Govt. of Andhra Pradesh			-		-	5864.00
б.	UPSRTC Govt. of Uttar Pradesh			-		-	4020.00
	Total		•	-		23.00	10529.00

[C]	One Stop Centres Funds released in Lakhs					
	Name of the States/UTs	2015-16	2016-17	2017-18		
1.	Andaman & Nicobar Islands	13.19	_	31.20		
2.	Andhra Pradesh	13.19	268.97	330.13		
3	Arunachal Pradesh	13.19	28.41	53.00		
4	Assam	38.84	75.65	-		
5	Bihar	13.19	198.90	-		
6	Chandigarh	13.19	-	-		
7	Chhattisgarh	48.30	734.27	146.08		
8	Dadra Nagar Haveli	43.37	-	-		
9	Daman & Diu	45.88	-	10.84		
10	Goa	45.88	19.41	-		
11	Gujarat	45.88	38.82	-		
12	Haryana	36.41	116.48	38.30		
13	Himachal Pradesh	37.68	-	15.00		
14	Jammu & Kashmir	45.88	95.65	87.52		
15	Jharkhand	10.26	56.82	18.47		
16	Karnataka	45.88	85.24	-		
17	Kerala	45.08	113.65	-		
18	Madhya Pradesh	45.88	773.04	-		
<mark>19</mark>	Maharashtra	<mark>45.88</mark>	<mark>213.55</mark>	<mark>413.34</mark>		
20	Manipur	12.89	-	-		
21	Meghalaya	13.19	28.41	7.75		
22	Mizoram	37.68	-	26.10		
23	Nagaland	45.88	55.41	65.41		
24	Odisha	10.28	15.00	-		
25	Puducherry	37.00	-	19.41		
26	Punjab	43.82	97.07	204.58		
27	Rajasthan	12.12	346.24	-		
28	Sikkim	45.88	-	-		
29	Tamil Nadu	45.88	-	-		
30	Telangana	45.88	155.31	48.69		
31	Tripura	45.88	-	-		
32	Uttar Pradesh	45.88	454.63	-		
33	Uttarakhand	13.19	58.24	114.51		
	Total	1102.49	4029.60	1630.33		

[D]	Universalization of Women Helpline Funds released in Lakhs						
		2015-16	2016-17	2017-18			
1	Andhra Pradesh	51.58	-	-			
2	Odisha	28.86	-	30.16			
3	Chhattisgarh	51.58	37.91	63.64			
4	Sikkim	47.25	-	-			
5	Uttarakhand	43.10	-	46.79			
6	Arunachal Pradesh	49.70	-	59.50			
7	Kerala	51.58	-	-			
8	Delhi	49.78	-	-			
9	Telangana	28.86	-	-			
10	Andaman & Nicobar	17.00	-	-			
11	Chandigarh	17.00	-	89.31			
12	Nagaland	49.70	<mark>29.11</mark>	42.25			
13	Mizoram	51.08	-	85.20			
14	Jammu & Kashmir	51.58	-	-			
15	Gujarat	62.70	-	-			
16	Uttar Pradesh	62.70	-	40.11			
17	Jharkhand	34.54	-	-			
18	Bihar	62.70	-	38.07			
19	Meghalaya	49.70	-	-			
20	Himachal Pradesh	49.70	-	-			
21	Tripura	49.70	-	-			
22	Karnataka	62.70	-	-			
23	Haryana	51.58	-	-			
24	Manipur	49.70	-	-			
25	West Bengal	62.70	-	-			
26	Tamil Nadu	62.70	-	-			
27	Madhya Pradesh	62.70	-	-			
28	Rajasthan	62.70	-	-			
29	Daman & Diu	17.00	-	34.08			
<mark>30</mark>	<mark>Maharashtra</mark>	62.70	-	-			
31	Assam	34.54	-	-			
32	Punjab	28.86	-	-			
33	Goa	27.90	-	-			
	Total	1,546.17	67.02	528.98			

Funds Released to Maharashtra Rs. 735.47 Lakh.

Details of funds released to Maharashtra under Emergency Response System (ERSS), Cyber Crime Prevention against Women and Children(CCPWC), Central Victim Compention Fund(CVCF) are with MHA.

<u>ANNEXURE III</u> L.S.US.Q.NO.644 FOR 19.12.2017

Amo	unt allocated to States/UTs is as under
Name of States	Amount allocated & Released (In Lakh)
Andhra Pradesh	662
Arunachal Pradesh	33
Assam	860
Bihar	722
Chhattisgarh	685
Goa	50
Gujarat	390
Haryana	550
Himachal Pradesh	120
Jammu & Kashmir	170
Jharkhand	450
Karnataka	995
Kerala	760
Madhya Pradesh	2180
Maharashtra	1765
Manipur	34
Meghalaya	50
Mizoram	48
Nagaland	10
Odisha	1060
Punjab	410
Rajasthan	1545
Sikkim	23
Tamil Nadu	565
Telangana	590
Tripura	115
Uttar Pradesh	2810
Uttarakhand	125
West Bengal	1265
TOTAL STATE(S)	1203
A & N Islands	15
Chandigarh	23
D&N Haveli	10
Daman & Diu	10
Delhi UT	880
Lakshadweep	10
Puducherry	10
	958
Total UT(s)	
Total (States + UTs)	2000